

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERRING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/271/IB/2020
IN
PETITION NUMBER : CP/1361/IB/2018
NAME OF THE PETITIONER : Arumugam (RP) M/S Hamsini Foundation Pvt Ltd
NAME OF THE RESPONDENTS : Sureksha Asset reconstruction Ltd & 3 others
UNDER SECTION : Sec 31 of IBC, 2016

ORDER

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the Cause List, the hearing through Video Conferencing platform could not be conducted today. Matter is reposted to **09.08.2021**.


[K. NATARAJAN]
Deputy Registrar

vs